

SLP(C)... 8236 OF 2003

ITEM No.10

Court No. 4

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...8236/2003

(From the judgement and order dated 17/03/2003 in RP 718/03
of The NATIONAL CONSUMERS DISPUTES REDRESSAL COMMISSION, NEW DELHI)

H.U.D.A.

Petitioner (s)

VERSUS

RAJ KUMAR RATHI

Respondent (s)

I.A.1 (With Appln(s). for c/delay in filing SLP)
(With Office Report)

Date : 26/09/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr.Satinder S.Gulati,Adv.
Dr.Kailash Chand,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Interim stay confined to the grant of interest in excess of
12%.

(Vijay Aggarwal)
COURT MASTER AR-cum-PS

(N.K.Gandhi)